

M. App. No. 12/19 in CIS No. 190/2019  
CBI v. KRS Murthi & Ors.  
U/s: 120B, 420 IPC & 13(2) r/w 13(1)  
(d) of PC Act  
(Accused no. 2 and accused no. 3)

21.09.2020

The file is taken up today for hearing in pursuance of the circular No. Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 issued from the office of Ld. District & Sessions Judge, Rouse Avenue District Courts, New Delhi by Video Conferencing through CISCO WEBEX Meetings App arranged by Sh. Raj Kumar, Reader in this court due to spread of pandemic Covid 2019.

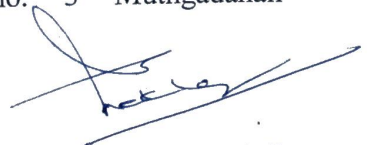
Presence:

(Through CISCO Webex Meetings App)


Sh. Sanjay Jain, Additional Solicitor General alongwith Special Public Prosecutor for CBI Sh. V. S. Shukla and HIO/DSP Ashish Parik, CBI, AC-II, New Delhi.

Ld. Additional Solicitor General has submitted that on previous date summons were got issued by CBI from this court to accused no. 2 Ramachandran Vishwanathan and accused no. 3 Muthgadahali Gangarudraiah Chandrashekhar in a new format; efforts were made to serve the summons to the aforesaid accused persons through the concerned Ministries and authorities. However, report on the summons from the Ministry of Home Affairs is still awaited therefore; the case may be adjourned awaiting the report for the next date.

I have considered the submissions. The request of Ld. Additional Solicitor General is allowed. At his request, case is adjourned for 26.10.2020 awaiting for the report on the summons of accused no. 2 Ramachandran Vishwanathan and accused no. 3 Muthgadahali Gangarudraiah Chandrashekhar.



A copy of this order is being sent through Whats App to Sh. Raj Kumar, Reader of this court with a direction to get this order uploaded on the official website of Delhi District Courts at the earliest through Computer Branch, Rouse Avenue Courts Complex, New Delhi. He is also directed to send a Whats App copy of the order to the respective counsel of CBI and the IO at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.



(CHANDRA SHEKHAR)  
Special Judge, CBI-19 (PC Act)/  
Rouse Avenue Courts/New Delhi/  
21.09.2020